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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 526/2024 and CM APPL. 60937/2024

PR. COMMISSIONER OF INCOME TAX -CENTRAL -1

.....Appellant  
Through: Mr Ruchir Bhatia, Sr. Standing  
Counsel with Mr Anant Mann, Mr  
Abhishek Anand and Mr Pranjal  
Singh, Advocates.

versus

SHIV NARESH SPORTS PVT. LTD. ....Respondent  
Through: None.

**CORAM:**

**HON'BLE MR. JUSTICE VIBHU BAKHRU**

**HON'BLE MS. JUSTICE SWARANA KANTA SHARMA**

**ORDER**

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**16.10.2024**

1. Issue notice.
2. List on 12.02.2025.

**VIBHU BAKHRU, J**

**SWARANA KANTA SHARMA, J**

**OCTOBER 16, 2024 / tr**

[Click here to check corrigendum, if any](#)